

**GOVERNMENT OF INDIA  
SURFACE TRANSPORT  
LOK SABHA**

STARRED QUESTION NO:110  
ANSWERED ON:31.07.2000  
RUBBERISATION OF ROADS  
AJAY CHAKRABORTY;RAMESH CHENNITHALA

**Will the Minister of SURFACE TRANSPORT be pleased to state:**

- (a) whether the Government have directed all States to use rubber-modified bitumen for constructing busy stretches of National Highways;
- (b) if so, the details thereof;
- (c) whether the Government propose to use synthetic rubber which has to be imported instead of natural rubber which is abundantly available indigenously for the rubberisation of the roads;
- (d) if so, the reasons therefor;
- (e) the name of States from where proposals in regard to rubberisation of roads have been received; and
- (f) the action taken by the Government thereon?

**Answer**

MINISTER OF SURFACE TRANSPORT (SHRI RAJNATH SINGH)

(a) to (f) A statement is laid on the table of the Lok Sabha

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO.110 DUE ANSWER ON THE 31ST JULY, 2000 ASKED BY SHRI RAMESH CHENNITHALA & SHRI AJOY CHAKRABORTY REGARDING 'RUBBERISATION OF ROADS'.

(a) & (b) Yes Sir. In order to provide more durable and better performing roads, the Government has decided to introduce the use of Rubber/Polymer-Modified Bitumen in minimum 10% of periodical renewal works of National Highways and also in bituminous wearing course of original works on the heavily trafficked sections of National Highways.

(c)&(d) Several type of modifiers including synthetic and natural rubber are permitted. Their use at any given location will be governed by relative economy.

(e) The list of States from which Ministry has received the proposal for use of Rubberised/Polymer Modified Bitumen on National Highways and approved by Ministry of SFT.

1. Gujrat
2. Haryana
3. Himachal Pradesh
4. Maharashtra
5. Meghalaya
6. Nagaland
7. Rajasthan
8. Uttar Pradesh
9. Union Territory of Delhi

The Border Roads Organisation has carried out Trials by using Rubber Modified Bitumen in the following States.

1. Assam
2. Arunachal Pradesh
3. Jammu & Kashmir
4. Mizoram
5. Rajasthan

(f) The Government has approved the proposals.

